



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 26.11.2024

NOTICE

Please take notice that the following matters were not be taken up in the Court – II on 25.11.2024. The next dates of hearing in the matters is **09.01.2025**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 87 of 2024 (PH)	GH Energy Pvt. Ltd. Vs. Flovel Hydro Technologies Pvt. Ltd. & Anr. With	Devesh Tripathi	Anirudh Wadhwa
2.	Comp. App. (AT) No. 89 of 2024 (PH)	Mecamidi HPP India Pvt. Ltd. Vs. Flovel Hydro Technologies Pvt. Ltd. With	Ankur Goel	Anirudh Wadhwa
3.	Comp. App. (AT) No. 90 of 2024 (PH)	Sanjeev Kapoor & Anr. Vs. Flovel Hydro Technologies Pvt. Ltd. With	Ankur Goel	Anirudh Wadhwa
4.	Comp. App. (AT) No. 91 of 2024 (PH)	Sanjeev Kapoor & Anr. Vs. Flovel Hydro Technologies Pvt. Ltd.	Ankur Goel	Anirudh Wadhwa

By order of Hon'ble Chairperson
-Sd/-
Registrar